

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.103/2024, IA No.244/2024 IN CP (IB) No.133/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN MULTIFAB LIMITED.
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Brijesh Kumar Tamber with : *For the Applicant in IA No.103/2024*
Sh. Prateek Kushwaha, Advs.

Ms. Swechcha Mishra Proxy for : *For the Liquidator*
Sh. Amar Vivek, Adv.

ORDER

IA No.103/2024

- 1.** The reply on behalf of the Liquidator has already been filed and the copy is already given to other side.
- 2.** Ld. Proxy Counsel, Ms. Swechcha Mishra representing on behalf of the main arguing Counsel for Liquidator states that the Ld. Arguing Counsel is not available today, and therefore, seeks a short accommodation.
- 3.** Let the matter be adjourned for further hearing on 6th August, 2024.

IA No.244/2024

- 1.** This is the 4th Progress Report filed by the Liquidator commencing from the date of 1st January, 2024 to 31st March, 2024. The same is taken on record subject to just exceptions.
- 2.** Accordingly, IA No.244/2024 stands disposed off.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd July, 2024

Avaneesh Kumar Singh
(Stenographer)